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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER : CP/4/2016  
NAME OF THE PETITIONER(S) : YSP PAULRAJ  
NAME OF THE RESPONDENT(S) : STORE N MOVE PVT LTD  
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) V.N. KARTHIK

R<sub>1</sub>, R<sub>4</sub> & R<sub>5</sub>

V. M. (Karthik)

2) H. KARTHIK SESHADRI

V. HARSH KUMAR

FOR DYER & THOMAS

} for petition

V. H. (Karthik)

**ORDER**

Counsel for petitioner present. Counsel for R<sub>1</sub>, R<sub>4</sub> & R<sub>5</sub> present. No representation on behalf of other respondents. Both the counsels stated that the matter is sub judice before the Hon'ble High Court of Madras and prayed for time to make submissions. Put up on 28.03.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)